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SLP(C)No. 10151 OF 2004

ITEM No.36

Court No. 9

SECTION IVA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.10151/2004
(From the judgement and order dated 16/12/2003 in LPA 363/98
of The HIGH COURT OF M.P AT JABALPUR)

P.D. AGRAWAL

Petitioner (s)

VERSUS

STATE BANK OF INDIA & ORS.

Respondent (s)

Date : 25/11/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner (s)Mr. Prakash Shrivastava,Adv.

For Respondent (s)Mr. Harish N. Salve, Sr. Adv.
Mr. Sanjay Kapur,Adv.

Ms. Shubhra Kapur, Adv.

Mr. Sanjeev Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

Liberty granted to file additional documentsw.

(Meenu Sethi)
Court Master

(Promila Nagpal)
Court Master